

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:945  
ANSWERED ON:27.02.2006  
MINING IN ARAVALI HILLS  
Gangwar Shri Santosh Kumar

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether illegal mining being carried out in 200 square kilometre area of Aravali Hills range poses a serious danger to the environment;
- (b) if so, whether any concrete action plan has been formulated by the Government to check it;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) As per Governments of Haryana, Rajasthan, Gujarat and NCT of Delhi, there is no illegal mining taking place in Aravali Hills range falling in those respective States.
- (b),(c)&(d) Does not arise.